

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/9338/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the <sup>34</sup> 3 November, 2022

Sub: **Commuted Leave.**

Ref:- Letter No. DJN/8321 dtd. 02.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 2 days from 31.10.2022 and 01.11.2022** along **with station leave permission** (prefixing 30.10.2022), subject to submission of his leave application in prescribed format with leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the Addl. District & Sessions Judge, No. 2, Nagaon and in her absence to the next senior most Judicial officer at the station.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/9339-9340/A, dated 3.11.2022**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2.  The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

*lso*